

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.110
IB-291(ND)/2020

IN THE MATTER OF:
S & M Marketing Services Pvt Ltd.

....APPLICANT

SECTION
U/s 59

Order delivered on 16.08.2021

CORAM:
SHRI P.S.N PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:
For the Appellant : Advocate Ms. Sakshi Gandhi

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 19.8.2021.


(Madhu Narula)
Court Officer